

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI**

**TENDER NOTIFICATION**

ROC.No.261/2019-CPS

Sealed quotations are invited from the reputed Firms for On-site Annual Maintenance Contract (AMC) for Dell Inspiron 13 7000 series (Rotatable/Flip Model) (with stylus compatibility) Laptops of the High Court of Andhra Pradesh at Amaravati. The details are as under:

DESCRIPTION	LAPTOP MAKE AND MODEL	QUANTITY	YEAR OF PURCHASE
Laptops	Dell Inspiron 13 7000 series (Rotatable/Flip Model) (with stylus compatibility)	07	2016

**Note:** The interested bidders can inspect the aforesaid hardware during the Office Hours 10:30 A.M to 5:00 P.M in the High Court of Andhra Pradesh at Amaravathi, on all working days up to **29-06-2019**.

**TERMS AND CONDITIONS**

1. The bidder should submit the details of their turnover for the past 3 (THREE) financial years (Photocopies of the documents should be attached).
2. The bidder should have Registered branch Office at Vijayawada and running for the last one year as on bid calling date and GST Registration certificate should be submitted.
3. The Scope of Annual Maintenance Contract is preventive as well as comprehensive one i.e., promptly attending, changing damaged parts like mother board, Ram, Hard Disk, CD Ram/DVD Drive, Battery, Speakers and Processor & AC Adapter with equal or high configuration at the cost of Annual Maintenance provider.
4. The amount will be paid to the successful bidder in 4 (FOUR) equal installments i.e., at the end of the each quarter.
5. The successful bidder shall rectify/repair the Laptop(s) within 48 hrs from the date of Complaint Lodged.
6. The bidder shall quote for all the items put together and no piecemeal quotations are accepted. The successful bidder shall be responsible for the maintenance of all the items in those Laptops.

**The intending bidders shall submit their sealed quotations to the undersigned on or before 29-06-2019 (SATURDAY) during the office hours.**

The Registrar (I.T-cum-Central Project Coordinator) reserves all the right to accept or reject any or all the quotations without assigning any reasons.



REGISTRAR  
(IT-cum-CENTRAL PROJECT COORDINATOR)

AMARAVATI  
Dt:21.06.2019